

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CRI-44-2020**

Kashinath J. Shetye

... Petitioner

Versus

The Police Inspector,
Panaji Police Station & Anr.

... Respondents

Petitioner in person.

Shri G. Nagvekar, Additional Public Prosecutor for the Respondents.

Coram:- DAMA SESHADRI NAIDU, J.**Date:- 15th September 2020****P.C. :**

The learned Additional Public Prosecutor seeks two weeks' time to go through the file and get back to the Court with the prosecution's version.

2. Post the matter on 06.10.2020.

DAMA SESHADRI NAIDU, J.

NH